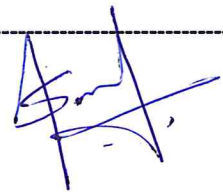


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 72/16	TP 52/17	For passing orders	433(e) / 433(f)	S. Chakravarthi Vs Natural Textiles Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
48.	Sunil S, Advocate for Petitioner	Petitioner	

ORDER

Counsel for Petitioner is present. He has filed memo along with annexure. Counsel has attended the Tribunal when Tribunal issued notice to the party. Counsel for Petitioner informed the Tribunal, Notice may be order to Corporate Debtor. Issue notice to Corporate Debtor. Registry to prepare notice and Counsel for Petitioner is directed to collect the notice from the registry and to serve it on Corporate Debtor and to file proof in the registry. List it on 17/01/2018.


Member (T)


Member (J)